

for the Durgapur steel works, a by-product plant which would scrub and collect tar, benzol and ammonia and a benzol rectification plant were included. Later it was decided that tar should be distilled into saleable intermediate fractions at the respective steel works. Accordingly the tender for the by-product plant in Rourkela was revised to include both tar distillation and benzol rectification units. A supplementary contract was concluded in the case of Durgapur for a tar distillation unit.

In the case of Rourkela, the f o b cost of the by-product plant including the tar distillation and benzol rectification units is Rs 59.8 million as compared to a f o b cost of Rs 30.8 million for a plant without the tar distillation or benzol rectification unit, as included in the estimate of Rs 1,280 million for the steel plant as a whole given in the detailed project report. In the case of Durgapur, the tar distillation unit has cost Rs 10.8 million.

Financial Assistance to Displaced Students

*1150 Shri E. Madhusudan Rao: Will the Minister of Education be pleased to state

(a) whether it is a fact that the displaced persons studying in the Higher Secondary Schools newly started by many State Governments are not held eligible for stipends out of the grants sanctioned by the Central Government for assistance to displaced students every year, and

(b) if so, the reasons therefor?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b) A statement is laid on the Table of the House

STATEMENT

Exemption from payment of fees is granted to the following categories of school students

- (1) Primary and middle class students whose parents' income is Rs 100 per month or below,

- (ii) High school students whose parents' income is Rs 150 per month or below

Cash grants to cover their incidental charges on books etc were being granted to them previously but they have been stopped recently with a view to winding up the scheme

Destitute children of widows outside homes and infirmaries continue receiving stipends in addition to free-ships

Fall in Steel Price in World Market

*1151. { Shri Nagi Reddy:
Shrimati Parvathi Krishnan:

Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether there has been a fall in steel prices in the world market during the last six months,

(b) if so, to what extent, and

(c) how does the price of steel produced in India compare with world prices?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b) Yes, Sir. Actually the fall was even greater during the period prior to the last six months

(c) The market prices are slightly lower than the statutory controlled prices of indigenous steel in some categories while in others they are higher. The Indian controlled price, however, provides for an element of surcharge. Allowing for the surcharge, the cost of steel produced in India is lower than current market prices

Succession to Gaddis of Nandgaon and Athmallik

*1152 { Shri P. K. Deo:
Shri Bhanja Deo:
Shri P. G. Deb:

Will the Minister of Home Affairs be pleased to state as to who have

been recognised as successors to the late Rajas of Nandgaon and Athmallik?

The Minister of Home Affairs (Pandit G. B. Pant): The President has not recognised any successor to the late Raja of Nandgaon. The question of succession to the gaddi of Athmallik is under consideration.

Prospecting of Iron Ores in Bailadila Region

*1153. Shri Raghunath Singh: Will the Minister of Steel, Mines and Fuel be pleased to state whether it is a fact that a Japanese firm 'Nisshoo' has approached Madhya Pradesh Government with a proposal for prospecting the iron ores in the Bailadila region in Bastar district of the State?

The Minister of Mines and Oil (Shri K. D. Malaviya): Yes, Sir.

Pay Scales of Teachers of Affiliated Colleges

*1154. Shri Jhulan Singh: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 620 on the 3rd March, 1958 and state how far the University Grants Commission scheme for improvement of the salary scales of teachers of affiliated and constituent colleges of the Universities under Second Five Year Plan has benefited these teachers?

The Minister of Education (Dr. K. L. Shrivastava): A statement is laid on the Table of the Lok Sabha.

STATEMENT

The University Grants Commission has made payments for 1957-58 on account of upgrading of the salaries of teachers of colleges of the following Universities in accordance with the scales recommended by the Commission:

Name of the University	No. of Colleges	Amount paid
		Rs.
1. Bombay	15	1,25,000.00
2. Calcutta	95	6,88,000.00
3. Osmania	3	4,939.64
4. Pona	9	39,752.50
5. Sardar Vallabhai Vidyapeeth	2	7,377.58
6. Saugor	2	3,446.80
7. Panjab	25	76,239.21
8. Andhra	3	32,443.99
9. S.N.D.T. Women's	2	7,317.74
10. Madras	1	15,674.00
TOTAL	157	10,00,181.46

The University Grants Commission has made funds available to the Universities concerned. The amount is being disbursed to the teachers concerned by the respective Universities.

Welfare Officers

*1155. Shri S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

(a) whether some welfare officers have been appointed in Calcutta,

Bombay and Madras to look after the domestic and individual problems of the Central Government employees;

(b) if so, the number of such officers; and

(c) whether such officers are likely to be appointed for Kanpur and Delhi also?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Yes.